

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No.2609/2001

(Signature)

This the 11th day of October, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

HC Brahm Parkash
S/o Shri Mange Ram
R/o Vill.&P.O. Gubhana
Distt.Jhajjar

-Applicant

(By Advocate: Shri Bhaskar Bhardwaj)

Versus

1. Union of India
Through Commissioner of Police
Police Headquaters,
IP Estate, New Delhi.
2. Deputy Commissioner of Police
HQRs. (Estt.)
Police Headquarters
IP Estate, New Delhi.

-Respondents

(By Advocate: Shri Mahesh Chopra, proxy for
Shri Ajesh Luthra)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

Learned proxy counsel for applicant on instructions of the applicant submits that he does not wish to proceed with the OA any longer and wants to withdraw the same.

2. In view of the above submissions, OA is disposed of as withdrawn.

V.K. Majotra

(V.K. Majotra)
Member (A)

Lakshmi Swaminathan

(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.